

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 12/(MAH)/2015
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: Shadaab Ahmed Shabbir Pvt. Ltd.
V/s.
M/s. Mercury Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr Kunal Dwaikaray	Advocate	
2.	Mr Anil Kalani 1/b Little 26. for Respondent 283	Advocate	Advocate
3.	Adv. Khan Javeri Akhtar & Adv. Punde		Ret. Justice

Order

CP No. 12/397-398NCLT/MB/MAH/2015

List this matter for final hearing along with other connected matters on
25.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)